

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 416**  
**IB/7/ND/2023**

**IN THE MATTER OF:**

Canara Bank	...	Applicant
Versus		
Sh. Biren Sabharwal	...	Respondent

**Under Section 95(1) of IBC, 2016.**

**Order delivered on 18.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shubham Mishra, Adv.

For the Respondent : Mr. Brijesh Tamber, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

On mentioning the matter is taken up for hearing.

Mr. Shubham Mishra, Learned Counsel for the applicant and Mr. Brijesh Tamber, Learned Counsel for the Resolution Professional are present through video-conferencing. List this matter on 09.05.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**